NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.01/2017 RT CP No.92/Chd/Hry/2017

In the matt	er of:	
DF Deutsc	ne Forfait AG.	Petitioner
	Versus.	
Uttam Galva Metallics Ltd.		Respondent.
Present:	Mr.Rupinjit Singh, Advocate for Mr.Kanwalvir Singh Kang, Advocate for petitioner. Mr.Anand Chhibbar, Senior Advocate with Mr.Dhiraj	

Mhetre, Advocate for respondent.

Reply has been filed by the respondent. It is stated that the arguing counsel for the petitioner could not come due to his personal difficulty. List the matter on 22.09.2017 for arguments. It is made clear that no request for adjournment shall be considered.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

September 20, 2017.